## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 270 OF 2015

Dated:	<u>20<sup>th</sup> March, 2018</u>			
Present:	Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member			
In the matter of: Renewable Energy Developers Association of KarnatakaAppellant(s) Vs.				
Karnataka Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for t	he Appellant(s)	:	Mr. Anantha Narayan M.G.	
Counsel for t	he Respondent(s)	:	Mr. Ashwin Ramanathan For Mr. Anand K. Ganesan for R-1	

## <u>ORDER</u>

The learned counsel appearing for the Appellant submitted that, due to some personal inconvenience for today, the matter may kindly be listed on 15.05.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on <u>15.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member